

ment and what are the details in respect thereof; and

(b) whether Government propose to ban any foreign collaboration in the Indian hotel industry; if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Seventy-two new hotel projects in the private and public-sectors have been granted approval by the Department of Tourism. These are at various stages of implementation.

(b) Proposals for foreign collaboration in the hotel industry are considered in light of the role assigned to foreign investment in the new Industrial Policy of the Government. Specifically foreign collaboration involving management arrangement with a hotel by a foreign party is not being permitted.

Criteria followed by Air India in Foreign Postings

2479. DR. BHAGWAN DASS RATHOR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the criteria followed by Air India in the matter of foreign postings: and

(b) the number of staff in the categories of Assistant Station Superintendents, Chief Traffic Assistants and Traffic Assistants, posted abroad during the last three years and the number of Scheduled Castes and Scheduled Tribes amongst them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The criteria followed by Air-India for postings to foreign stations are record of work of officers, suitability and adequate experience in functional area of the post involved.

(b) The requisite information is as follows:

Category	1975			1976			1977		
	General	Scheduled Castes;	Scheduled Tribes	General	Scheduled Castes	Scheduled Tribes	General	Scheduled Caste;	Scheduled Tribes
Assistant Station Superintendent	2	2	1	..	1
Chief Traffic Assts. Traffic Supervisor	2	1
Traffic Assistants	1

पर्यटन और नागर विमानन मंत्रालय के अन्तर्गत विभागों, कार्यालयों तथा निकायों में आरक्षित कोटा

2480. श्री शिव नारायण सरसुनिया :
प्रश्न पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के अन्तर्गत सभी विभागों, कार्यालयों निकायों अन्तर्राष्ट्रीय

विमान प्राधिकरण निगमों आदि में विभिन्न सेवाओं में कितने प्रतिशत आरक्षित कोटा पूरा कर लिया गया है ;

(ख) क्या इन प्रतिष्ठानों में चालीस सूत्री रोस्टर लागू है ; और

(ग) इस रोस्टर में किन-किन वर्गों के पदों को शामिल नहीं किया गया है ?